

High Court of Jammu and Kashmir at Srinagar.

Order

No: 341

Dated: 30/5/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No.	Name of the court	POL	T.E.	Furniture and furnishing	2071-P&ORB (NPS)	Tele	O.E.
1.	Pr. D&S Judge, Anantnag	0.20	----	----	0.50	0.15	---
2.	Pr. D&S Judge, Pulwama.	----	0.30	----	----	----	----
3	Addl. Distt. Judge (Matrimonial Cases) Jammu	0.15	----	----	----	----	----
4	2 nd Addl. D&S Judge, Jammu	----	----	----	0.30	----	---
5	C.J.M. Shopian.	----	----	----	0.50	----	----
6	Sub Judge, Kupwara.	0.20	0.50	----	----	----	----
7	Sub Judge, Batote.	----	----	----	----	----	0.10
8	Sub Judge, Surankote.	----	----	----	0.50	---	---
9	Railway Magistrate, Jammu.	0.15	---	---	---	---	0.10
10	Spl. Mobile Magistrate, Trehgam.	----	----	----	0.50	----	----
11	Spl. Mob. Mag. Anantnag.	----	----	0.50	----	----	----
12	Spl. Mob. Mag. Udhampur.	----	----	0.50	----	----	----
13	Munsiff, Kulgam.	0.20	0.20	---	---	---	0.10
14	Munsiff, Hiranagar.	----	---	---	---	0.20	---
15	Munsiff, Sanku.	----	0.10	---	---	---	---
16	Munsiff, Charasharief.	---	---	---	---	---	0.10
17	Addl. Mob. Mag. Kishtwar.	----	----	----	0.30	---	---

By Order.

Spandeev
Deputy Registrar (Accts) 30/5/17

No: 6143-69/AC

Dated: 30/5/2017

Copy to the:-

- 1-2 Pr. D&S Judge, Anantnag/Pulwama.
3. Addl. Distt. Judge (Matrimonial Cases) Jammu
4. 2nd. Addl. Distt. & Sessions Judge Jammu.
5. C.J.M. Shopian..
- 6-7. Sub Judge, Kupwara/Surankote/Batote..
8. Railway Magistrate, Jammu
- 9-11. Spl. Mobile Magistrate, Trehgam/Anantnag/Udhampur.
- 12-15 Munsiff, Kulgam/Hiranagar/Sanku/Charasharief.
- 16 Addl. Mobile Magistrate, Kishtwar.
- 17 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 18-30. Try Officer, Anantnag/Pulwama/Shopian/Kupwara/Udhampur/Kulgam/Kishtwar/Charasharief/Sanku/.Surankote/Trehgam/Hiranagar/Batote.
- For inf. and n/a
31. Order file.

Spandeev
Deputy Registrar (Accts) 30/5/17